

DECLARATION OF ASSETS & LIABILITIES BY RATNESH SADA, MLA, SONEBARSA (S.C.) BIHAR

I, RATNESH SADA son of Laxmi Sada aged 46 years, resident of Vill.: Balia Simar, PO : Kundah, PS.: Mahishee, Dist : Saharsa (Bihar) give hereinbelow the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse & my dependents :

(1) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self	DHIPS 0205 P	2015-16	Rs. 2,68,520/-
2	Spouse- Saraswati Devi	NIL	NIL	NIL
3	Dependent 1 - Rajiv Kumar Sada	NIL	NIL	NIL
4	Dependent 2 - Prince Kumar Sada	NIL	NIL	NIL
5	Dependent 3 - Abhimanue Kumar Sada	NIL	NIL	NIL
6	Dependent 4 - Rajnandani Kumari	NIL	NIL	NIL
7	Dependent 5 - Sudha Kumari	NIL	NIL	NIL

A. Details of movable assets:

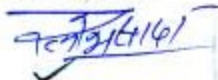
Note:1. Assets in joint name indicating the extent of joint ownership will also have to be given.

Note:2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the scheme, Name of Bank/Institution and Branch are to be given

Note 3. Value of Bonds/Share/ Debentures as per the current market value in Stock exchange in respect of listed companies and as per books in case of non-listed companies should be given.

Note 4. Dependent here has the same meaning as assigned in Explanation (v) under section 75A of the Representation of the People Act, 1951.

Note 5. Details including amount is to be given separately in respect of each investment



That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse & all dependents :

A. Details of movable assets : 31/03/2017

Sl.No.	Description	Self	Spouse- Saraswati Devi	Dependent 1 - Rajiv Kumar Sada	Dependent 2 - Prince Kumar Sada	Dependent 3 - Abhimanue Kumar Sada	Dependent 4 - Rajnandani Kumari	Dependent 5 - Sudha Kumari
(i)	Cash in hand	Rs.68,600/-	Rs.7,100/-	NIL	NIL	NIL	NIL	NIL
(ii)	Details of Deposit in Bank account (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institution, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit							
	SBI - Bihar Vidhan Sabha, Patna (A/c No. 20015881277)	Rs.5,45,650.00	NIL	NIL	NIL	NIL	NIL	NIL
	C.B.I. - Saharsa (A/C No. 3085996689)	Rs. 1,044.00	NIL	NIL	NIL	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debenture/shares and units in companies/mutual funds and others and the amount.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount							
	LIC of India	P.No. 529291991 S.A.- Rs. 1000000/- Premium- Rs. 326514/- (YLY-2012)	NIL	P.No.8470264 27 Premium- Rs. 69,455/- (YLY) From 28/11/16	NIL	NIL	NIL	NIL
	SBI Life Insurance	P.No. 1B003140401 Premium- Rs. 257867/- (YLY-2013)	NIL	NIL	NIL	NIL	NIL	NIL
	Post Office NSC	30000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Post Office MIS	43000/-	43,000/-	1,00,000/-	1,00,000/-	1,00,000/-	1,00,000/-	1,00,000/-
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)							
	Motor Cycle - Rajdoot (Second Hand) , Reg. No. BR 19B8953, Purchases - 2004	Rs. 15,000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Motor Cycle - Yamaha , Reg. No. BR 19B 8280 , Purchases - 2007	Rs. 55,000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Scorpio Hawk BS 3 , Reg. No. BR 01D 2010, Purchases - 2011	Rs.10,12,530/-	NIL	NIL	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)							
	Gold Ornaments	28 gms. Rs.81,200/-	75 gms. Rs.2,17,500/-	NIL	NIL	NIL	35 gms. Rs.94,500/-	40 gms. Rs.1,08,000/-

	Silver Ornaments & Utensils	120 gms. Rs. 4,300/-	860 gms. Rs. 38,700/-	NIL	NIL	NIL	280 gms. Rs. 12,600/-	340 gms. Rs. 15,300/-
(viii)	Any other assets such as value of Claims/interest T.V. , Freeze & Other House Hold Atta Chakki -1 Thrashor -1 Cow - 2 & Buffallow - 1 Goat - 3 (Note : One Laptop /Computer set. Amount reimbursed Rs. 1,00,000/- by Vidhan Sabha)	Rs. 45,000/- Rs. 25,000/- Rs. 25,000/- Rs. 50,000/- Rs. 3,000/-	NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL	NIL NIL NIL NIL NIL
(ix)	Gross Total value	Rs.25,88,705/-	Rs.3,06,300/-	Rs. 1,69,455/-	Rs. 1,00,000/-	Rs. 1,00,000/-	Rs.2,07,100/-	Rs.2,23,300/-

B. Details of Immovable assets : 31/03/2017

S. No.	Description	Self	Spouse	Dependent - 1	Dependent - 2	Dependent - 3	Dependent - 4	Dependent - 5
(i)	Agricultural Land							
	Location(s)	a) Kundah , Maheshi, Dist. : Saharsa b) Thanwar , Maheshi Dist.Saharsa c) Vaalia Simar,Saharsa d) Thanwar , Maheshi Dist.Saharsa	NIL	NIL	NIL	NIL	NIL	NIL
	Survey number(s)	a) Khata No. 68 & 860 b) Khata No.344,345 c) Khata No. 232,196,216 d) Khata no. 96 . Khesra - 1454,1487, 1490	NIL					
	Area (Total measurement in acres)	a) .45 Dismal b) 4.75 Dismal c) 22.61 Dismal (1/3rd share) d) 88 Decimal	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	a) & b) & c) -Yes d) - No	NIL					
	Date of purchase in case of self acquired property	d) December'16	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	Rs. 5,35,400/-	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs.8,00,000/-	NIL	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land							
	Location(s)	Balia Simar , Kundha , Maheshi . Saharsa	NIL	NIL	NIL	NIL	NIL	NIL

	Survey number(s)	Khata No. 177						
	Area (Total measurement in sq. ft.)	2 Katha	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	NIL					
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 55,000/-	NIL	NIL	NIL	NIL	NIL	NIL
(iii)	Commercial Building (including apartments)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Location(s)							
	Survey number(s)							
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Residential Building (including apartments)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Location(s)	Balia Simar , Kundha , Maheshi , Saharsa						
	Survey number(s)	Khata No. 177						
	Area (Total measurement in sq. ft.)	1 Katha 5 Dhoor	NIL	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	1 Katha 5 Dhoor	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes (1/3rd share)	NIL	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 4,00,000/-						
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 12,55,000/-	NIL	NIL	NIL	NIL	NIL	NIL

(3) I give herein below the details of liabilities/ dues to public financial institutions and government:-

S. No.	Description	Self	Spouse- Saraswati Devi	Dependent 1 - Rajiv Kumar Sada	Dependent 2 - Prince Kumar Sada	Dependent 3 - Abhimanue Kumar Sada	Dependent 4 - Rajnandani Kumari	Dependent 5 - Sudha Kumari
(i)	Loans or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any other liability	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(ii)	Government Dues: Dues to departments dealing with government accommodation Dues to department dealing with supply of water Dues to department dealing with supply of electricity Dues to department dealing with supply of telephones/mobiles Dues to department dealing with government transport (including aircraft and helicopters) Income Tax Dues Wealth Tax Dues Service Tax Dues Municipal/ Property Tax Dues Sales Tax Dues Any Other Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(iii)	Grand Total of all Govt. dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Personal Details

PAN :- DHIPS0205P
Gender :- M
Date of Birth :- 01-01-1971
Home District :- SAHARSA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name : RATNESH SADA

Designation: MLA

Place: PATNA

Date: 31.03.2017